

High Court of Karnataka,
Bengaluru,
Dated: 21st October 2017

NOTIFICATION NO. HCBB – 236 / 2017

1. Hon'ble Mr.Justice S.N.Satyanarayana will sit in Judges' Reading Room at Principal Bench, Bengaluru at 2.30 PM on Monday the 23rd October 2017 and take up CrI.P 101183/2016 pertaining to Dharwad Bench, through Video Conference.
2. Hon'ble Mr.Justice Budihal R.B. will also take up urgent and date given matters of Court Hall No. 15 (Hon'ble Mr.Justice K.N.Phaneendra) on Monday the 23rd October 2017.
3. Hon'ble Mr.Justice K.N.Phaneendra will not be sitting on the Bench on Monday the 23rd October 2017.

After completion of Video Conference referred to at Sl.No.1 above, His Lordship will resume regular work as already notified.

By Order of Hon'ble The Acting Chief Justice

Sd/-
Registrar (Judicial)